

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4038

ANSWERED ON:30.04.2012

FELLING OF TREES

Chauhan Shri Sanjay Singh;Rao Shri Konakalla Narayana;Ray Shri Rudramadhab ;Singh Shri Mahabali;Singh Shri Vijay Bahadur;Verma Shri Sajjan Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there has been a rise in the unauthorised felling of trees including teak forests in the Country;
- (b) if so, the details thereof during the last three years, , State-wise and the reasons therefor;
- (c) the funds sanctioned, released and utilised for improving forest cover and infrastructure development during the said period, State-wise; and
- (d) the other steps taken to expedite the process of afforestation in the Country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)& (b) No, Sir. The details of unauthorised felling of trees are annexed as annexure-I.

(c) The statement of funds sanctioned, released and utilised for improving forest cover and infrastructure development are annexed as annexure-II.

(d) National Afforestation & Eco- developmental Board (NAEB) sanctions funds to expedite the process of afforestation in the Country. Details of funds released by NAEB during last three years are annexed as annexure-III